



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 1599/2015**

**This the 20<sup>th</sup> day of January, 2020**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

Pramod Pratik Sharma, Age-51 years  
JTO (JE) 5320,  
S/o Late Shri Mohan Lal Sharma Age 51 years,  
In the office of SDOP East of Loni Road,  
DE Outdoor, II, MTNL Shahdra,  
R/o D-165 Shyam Park Extn.  
Sahibabd, Distt. Ghaziabad, UP

... Applicant

(By Advocate: Sh. M.M. Sudan)

**VERSUS**

1. Mahanagar Telephone Nigam Limited,  
Through, Chairman cum Managing Director  
5<sup>th</sup> floor Mahanagar Doorsanchar Sadan,  
CGO Complex Lodhi Road,  
New Delhi-110001

2. General Manager (HR)  
Mahanagar Telephone Nigam Limited  
4<sup>th</sup> floor Mahanagar Doorsanchar Sadan,  
CGO Complex Lodhi Road,  
New Delhi-110001

... Respondents

(By Advocate: None)

**ORDER (Oral)**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):**

The applicant, herein, appeared in person along with his counsel, Sh. M.M. Sudan and mentioned that the reliefs sought in the OA has been granted by the



respondents vide letter No. MTNL /CO /GM(HR) /VRS /2019 Vol III (DU Option dated 13.01.2020. In view of the same, learned counsel for the applicant submits that the applicant does not want to pursue this OA and same may be disposed of as being withdrawn.

2. Accordingly, OA stands disposed of as withdrawn. No order as to costs.

**(Pradeep Kumar)**  
**Member (A)**

/akshaya/

**(Justice Vijay Lakshmi)**  
**Member (J)**